

OA 369 of 1996

Sunil Kumar Rajak and others

Vrs.

The Union of India & Ors.

1/10.4.96

Shri. M.L.Paswan, Registrar I/c

Defects be removed. List on

9.5.96.

SKS

Shri
(M.L.Paswan)
Registrar I/c

2/10.5.96

Shri. M. L. Paswan, Registrar Incharge.

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Defects as pointed out in the Scrutiny Report have not been removed. List on 30.5.96 for removal of defects.

PKL

Shri
(M. L. Paswan)
Registrar I/C

30/5/96.

(A)

All defects have not been removed.
List on 2/7/96 for removal of
defects.

Shri
Registrar I/c

4/2.7.96

Shri M.L.Paswan, Registrar I/c

All defects have not been removed. List on 15.7.96 for removing the defects.

Shri
(M.L.Paswan)
Registrar I/c

Defects removed
on July 4, 96
Anulata
04-7-96
SKS

5/16.7.96

Shri M.L.Paswan, Registrar I/C.

This case should be listed on 15.7.96. Defects have been removed. It is a case of Division Bench ^{before the Hon'ble Bench} matter. Let the case be put up for admission on 14.8.96.

(M.L.Paswan)

Registrar I/C.

MKP.

6./ 14.8.96. Shri R.K. Prasad, the learned proxy counsel for Shri R.K. Sharma, the learned counsel for applicant.

Let it be adjourned to 29.8.96 for admission hearing as prayed for.

/CBS/

(N.K. Verma)

Member (A)

7./ 29.8.96. Shri Anil Kumar Sinha, the learned counsel for the applicant.

Shri Anil Kumar Sinha, the learned counsel for the applicant states that Shri R.K. Sharma will argue this case. He prays for short adjournment. Let it be adjourned to 10.9.96 for admission hearing.

/CBS/

(N.K. Verma)

Member (A)

OA-369/96

~~2/12~~ 8/10.9.96

Counsel for the applicant is not present.
List on 4.11.96 for admission.

SKS

(K.D.Saha)
Member (A)

(V.N. Mehrotra)
Vice-Chairman

9/4.11.1996

No one appears for the applicant. Adjourned
to 28.11.1996 for admission.

MPS.

(D.Purkayastha)
Member (J)

(K.D.Saha)
Member (A)

10./ 28.11.96.

No one appears for the applicant today also.
OA is dismissed for default.

/CBS/

(K.D. Saha)
Member (A)

(V.N. Mehrotra)
Vice-chairman